CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Miscellaneous Application No.200/01255/2018

(in OA 200/00897/2016)

Jabalpur, this Wednesday, the 12th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

B.B. Gop, S/o Shri H.C. Gop, aged about 54 years, working as Jr. Accountant, R/o 93/94, B/2, Rajved Colony, Near Bright School, Shiv Mandir, Kolar Road, Bhopal-462042 (M.P.)

-**Applicant**

(By Advocate – Shri Jagdamba Bux Singh)

V e r s u s

1. Union of India through Secretary, Ministry for Communication & IT, Department of Telecommunications, Sanchar Bhawan, 20 Ashoka Road, New Delhi – 110001.

2. Bharat Sanchar Nigam Limited through its Chairman Cum Managing Director, Sanchar Bhawan, Janpath, New Delhi – 110001.

3. Member (Finance), Department of Telecommunications, Sanchar Bhawan, 20 Ashoka Road, New Delhi – 110001.

4. Controller of Communication Accounts, Sanchar Bhawan, Hoshangabad Road, Bhopal – 462015.

5. General Manager, Telecom District, BSNL, Bhopal – 462001.   -**Respondent**

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed by the applicant for modification in Para 20 of our order dated 11.10.2018 passed in Original Application No.200/00897/2016.

2. It has been submitted that, inadvertently, in Para 20 of the order, the date of joining of the applicant in the office of respondent No.4 has been mentioned as 18.10.2010 instead of 18.01.2010. Therefore, it has been prayed to correct the same.

3. Since, the date has wrongly been mentioned as 18.10.2010 in the sixth line of Para 20 of our order dated 11.10.2018, the same shall be read as "18.01.2010" instead of "18.10.2010". Hence, our order dated 11.10.2018 is modified to the above extent.

4. Accordingly, MA is allowed.

5. The Registry is directed to make necessary corrections in our order and after correction, issue certified copies to the parties.

   (Ramesh Singh Thakur)   **(Navin Tandon)**
     Judicial Member   **Administrative Member**
am/-